

Export of Canned fish

2678. SHRI A. NEELALOHITHADASAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the Marine Products Export Development Authority has studied the possibilities of exporting canned fish such as sardines, mackerels, Tuna and seer fish and if so, what are the possibilities; and

(b) what were the quantities and values thereof of canned fish exported

from India from 1975 onwards, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir. Studies conducted by Marine Products Export Development Authority have revealed potential markets for canned sardines, canned mackerels, canned Tuna in Singapore, West Europe, West Asia and U.S.A.

(b) The details of exports of canned fish exported from India from 1975 onwards are as follows:—

Q : Quantity in Tonnes
V : Value in Rs. lakhs.

Items	1975	1976	1977	1978	1979 (Jan. August)	1980 (Jan. August)
1. Canned Sardines	Q : — V : —	41 5.34	11 1.41	Neg. Neg.	— —	— —
2. Canned Tuna	Q : — V : —	— —	22 3.49	14 2.20	Neg. 0.16	1.05
3. Canned Fish	Q : Neg. V : Neg.	2 0.26	— —	1 0.20	2 0.80	— —
TOTAL	Q : Neg. V : Neg.	43 5.60	38 4.90	15 2.40	2 0.96	3 1.05

Staff strength of the Marine Products Export Development Authority

2679. SHRI A. NEELALOHITHADASAN: Will the Minister of COMMERCE be pleased to lay on the Table of the House a statement showing the following details:

(a) the category-wise staff strength of the Marine Products Export Development Authority as on 1-4-80;

(b) the basic and/or special qualifications, if any, prescribed for each category;

(c) the total wage/salary bills of each category per month in 1979 and the first three months of 1980; and

(d) the number of persons on deputation from Central and States services in the M.P.E.D.A., as on 1-4-80

and the total deputation allowances of employees and officers on such deputation in January, February and March, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) The category-wise staff strength of the Marine Products Export Development Authority is as follows:

Group A	30
Group B	35
Group C	119
Group D	23

(b) The basic and/or special qualifications are not prescribed category-wise. Qualifications are prescribed for individual posts according to job requirements.

(c) The details of total wage/salary bills of officers and establishment per month in 1979 and the first three months of 1980 are given in the Annexure.

(d) The number of persons on deputation from Central and State services in the Marine Products Export Development Authority as on 1-4-1980 and

the total deputation allowance of employees and officers on such deputation in January, February and March, 1980 was as follows:

5 officers were on deputation from Central and State services as on 1-4-1980 and the total deputation allowance since paid to them in the month of January, February and March, 1980 was Rs. 758/- p.m.

Statement

OFFICERS

Months	Pay	Allowances
	Rs.	Rs.
January 1979	80953.72	29854.73
February 1979	29136.57	16340.80
March 1979	28638.00	17507.05
April 1979	29536.00	17698.45
May 1979	29536.00	18465.65
June 1979	29516.00	18411.65
July 1979	29921.00	18721.75
August 1979	29198.00	18714.90
September 1979	31397.70	23393.90
October 1979	34604.30	24558.45
November 1979	33228.70	21098.15
December 1979	34184.00	25495.30
January 1980	35415.15	26823.96
February 1980	35244.00	26351.60
March 1980	35484.00	26023.00
	Pay (2)	Allowance (3)
	Rs.	Rs.
January 1979	44976.95	32536.50
February 1979	43492.80	31527.20
March 1979	48221.11	30289.65
April 1979	48646.85	30330.60
May 1979	51542.75	34816.65
June 1979	51850.25	34462.50
	Establishment (1)	

(1)	(2)	(3)
	Rs.	Rs.
July 1979	52336 73	34746 45
August 1979	56282 80	37816 20
September 1979	64081 20	43835 20
October 1979	64057 65	44278 65
November 1979	65251 90	46767 65
December 1979	64860 20	46558 15
January 1980	65914 10	47498 85
February 1980	66989 80	47976 50
March 1980	68070 75	48775 75

Shifting of Malangtoli Project from Hyderabad to Joda, Orissa

2680. SHRI HARIHAR SOREN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have any proposal to shift the Head Office of Malangtoli Project from Hyderabad to Joda, Barbie, or any nearest Mines area of Malangtoli, Orissa; and

(b) if so, when such proposal is expected to be implemented?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.

Banking facilities in Block Headquarters of Andhra Pradesh

2681. SHRI G. S. REDDI: Will the Minister of FINANCE be pleased to state:

(a) how many block headquarters in Andhra Pradesh are without any branch of any of the nationalised banks;

(b) whether Government intend to open rural banks in these unbanked areas; and

(c) what other steps are contemplated to provide banking facilities to these rural areas?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Branches of commercial banks exist at or within three Kilometres of all block headquarters in Andhra Pradesh, except Shermahammadpuram in Srikakulam District. Keeping in view the lack of infrastructural facilities at this centre, Government of Andhra Pradesh had suggested branch opening at Etcherla—a centre within 3 Kms of Shermahammadpuram. A licence for opening a branch at this centre has been issued by the Reserve Bank to Andhra Bank.

(b) to (c). Under its current branch licensing policy for 3 year period of 1979—81, the Reserve Bank is seeking to ensure that the branch expansion efforts of the commercial banks are primarily devoted to the opening of branches at unbanked rural/semi-urban centres in districts having poorer coverage than one bank branch per 20,000 people in rural/semi-urban areas. In terms of this programme, 282 branches are required to be opened at rural/semi-urban centres in deficit districts of Andhra Pradesh. The Reserve Bank had upto end-July 1980, issued authorisations to commercial banks for opening branches at 228 centres. Allotment of remaining centres is in progress.